

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 307
IA-1201/2024
In
IB-358(ND)/2018

IN THE MATTER OF:

M/s. Alpfly Pvt. Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 10 of IBC, 2016

Order delivered on 18.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Imran Ali, Adv. Shubhanshu.

For the Liquidator : Ms. Gunjan Mittal.

HYBRID HEARING (PHYSICAL & VC)

ORDER

On the request made by the Learned Counsel, the matter is adjourned to

30.04.2024.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**